

IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 2600 of 2020
With
B.A. No. 2551 of 2020
With
B.A. No.3099 of 2020

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

06/ 21.07.2020 Heard through V.C.

2. Heard learned counsel for the petitioners in all the cases at length.
3. Put up these cases on **22.07.2020**.

(Deepak Roshan, J.)

Pramanik/